

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1055 of 2020**

IN THE MATTER OF:

**Mr. Parag Sheth,
Resolution Professional of
M/s Digjam Ltd.**

...Appellant

Vs

**Mr. Sunil Kumar Agarwal,
Resolution Professional of
M/s Digjam Ltd. & Ors.**

....Respondents

Present:

For Appellant: None.

**For Respondents: Mr. Pratik Thakkar, Advocate for Respondent No. 1
Mr. Atul Sharma and Ms. Aditi Sharma, Advocate
for Respondent Nos. 2 & 3.**

**ORDER
(Through Virtual Mode)**

17.03.2021 Learned Counsel for the Respondent Nos. 2 & 3 submits that they have filed Reply Affidavit which is taken on record. Nobody is present on behalf of the Appellant. Therefore, the matter is adjourned.

Let the matter be fixed on **15th April, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**(Kanthi Narahari)
Member(Technical)**